State/UTs-wise details of Deactivated cards under AB PMJAY (As on 29.01.2020)

Sl. No.	State Name	Count of deactivated cards
1	2	3
1.	Jammu and Kashmir	211
2.	Himachal Pradesh	12
3.	Punjab	4110
4.	Chandigarh	7
5.	Uttar Pradesh	3053
6.	Bihar	323
7.	Sikkim	11,
8.	Nagaland	3546
9.	Manipur	41
10.	Mizoram	1056
11.	Meghalaya	5146
12.	Assam	2
13.	Jharkhand	7010
14.	Chhattisgarh	959
15.	Madhya Pradesh	1442
16.	Gujarat	38857
17.	Dadra and Nagar Haveli	27
18.	Maharashtra	4259
19.	Kerala	963
20.	Andaman and Nicobar Islands	2
	Total	71027

Energy production through various sources of renewable energy

284. SHRI HARNATH SINGH YADAV: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the percentage contribution of solar, geo-thermal and wind energy in the total energy production over the last two years; and
- (b) whether Government is planning to increase the outlay in these sectors for promoting technical research and development in these sectors, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The percentage of solar, and wind energy in the total energy production over the last two years *i.e.* 2017-18 and 2018-19 is 6.00% and 7.36% respectively. Presently Geothermal energy is covered under Research, Design, Development and Demonstration policy of the Ministry for demonstration/pilot projects. No project for generation of electricity from Geothermal energy is under construction due to high capital cost ranging from ₹ 30 crore or more per MW.

(b) The Government is already providing financial support for promoting technical research in renewable energy sector. An amount ₹ 60 crore has been allocated during 2019-20 for promoting technical research and development in renewable energy sector.

Reforms on green bond market

- 285. SHRIMATI SHANTA CHHETRI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) whether Government has approved sale of green bonds for supporting renewable energy, how much capital has been raised *via* green bonds so far;
 - (b) whether Government plans to introduce reforms on green bond market; and
 - (c) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) Securities and Exchange Board of India (SEBI), the market regulator for listed securities, including bonds, *vide* its circular dated May 30, 2017, has specified that a debt security shall be considered as Green or Green Debt Securities, if the funds raised through issuance of the debt securities are to be utilized for project(s) and/or asset(s) falling under any of the following broad categories:

(a) Renewable and sustainable energy including wind, solar, bioenergy, other sources of energy which use clean technology, etc.